

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 118 OF 2019

Dated: 15th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Chalet Hotels Ltd. & Anr. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Ms. Arunima Kedia for A-1 & A-2

Counsel for the Respondent(s) : Mr. Anup Jain
Ms. S. Rama
Ms. Soumya Dubey for R-2

ORDER

Respondent No.1 neither appeared nor represented till now, hence,
placed ex parte.

Pleadings are complete.

List the matter for hearing on **06.02.2020.**

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/pk